

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2107
TO BE ANSWERED ON 29.11.2016**

Promoting Differently Abled in Private Sector

2107. SHRI ASADUDDIN OWAISI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) Whether the Government has taken any step towards making books accessible to all visually impaired students in the country and especially in rural areas as per its obligation under Marrakesh Treaty;
- (b) if so, the details thereof;
- (c) the steps taken by the Government for increasing the participation of differently abled people in private sector and prompting the private sector to give more opportunities to differently abled people; and
- (d) the achievements made so far in this regard?

ANSWER

MINISTER OF THE STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) to (b): Yes, Madam. Government has a Scheme "Support for Establishment/Modernization/Capacity Augmentation of Braille Presses" to make available Braille books of all the students and other persons with visual impairment. "Sugamya Pustakalaya", an on-line Accessible Library has been launched on 24.08.2016 for all persons who have a difficulty in literature available in ink-print. Assistive devices for the purpose of reading and writing are provided to disabled persons under the ADIP scheme. Low vision aids and large print books on experimental basis to low vision children and adults are also provided.

(c) to (d): Under the scheme "Incentive to Private Sector for employing Persons with Disabilities", being implemented since 2008-09, 3 years employer's contribution in respect of Employees Provident Fund and Employees State Insurance in respect of a person with disability employed in Private Sector up to a maximum salary of Rs. 25,000/- per month is reimbursed by the Government through Employees Provident Fund Organisation and Employees State Insurance Corporation Rs. 8.95 crore has been released to EPFO & ESIC for the benefit of 1533 persons with disabilities under Employees Provident Fund and 1651 persons with disabilities under Employees State Insurance.
